

**SUPREME COURT OF INDIA**

Inder Jit Gupta

Vs.

Union of India

C.A.No.378 of 1994

(Doraiswamy Raju and S.R.Babu JJ.)

14.08.2001

**JUDGMENT**

**RAJENDRA BABU, J.**

1. The appellants before us are serving in the Zoological Survey of India under the control of the Ministry of Environment & Forests. Most of them were appointed as Assistant Zoologists by direct recruitment and some of them were promoted to the post of Assistant Zoologist under the Zoological Survey of India (Central Service Class I and Class II posts] Recruitment Rules, 1963, as amended from time to time. They contended that they were governed by the Recruitment Rules, which prescribed only the Master's degree in Zoology as essential qualification for the post of Assistant Zoologist and experience relating to the posts above that of the Assistant Zoologist would be Scientist-B and so on. Annexure-II to the Recruitment Rules provides the norms for recruitment to the scientific posts as under:

"SC Rs.2200 -75- 2800- EB-100- 4000 SD Rs.3000 -100- 3500- 125- 4500 SE Rs.3700 -125- 4700- 150- 5000 SF Rs.4500 -150- 5700 SG Rs.5100 -150- 5700- 200- 6300 G Rs.5900- 200-6700 H Rs.5900 -200- 7300 Master's degree in Science or equivalent Fresh